

*[Translation]***World Bank Assistance to Rajasthan**

1550. VAIDYA DAU DAYAL JOSHI : Will the Minister of FINANCE be pleased to state :

(a) the details of schemes which are being implemented with the World Bank assistance in Rajasthan and the project-wise details about the present status thereof;

(b) the assistance provided in each case;

(c) the details of projects pertaining to the State pending with the Union Government for approval and since when; and

(d) the time by which these projects are likely to be approved ?

THE MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ) : (a) and (b) The details of on-going World Bank aided projects in the State of Rajasthan is as follows :-

Name of the Project		Donor Agency	Amount	Utilisation as on 31.5.97
1. Rajasthan	ADP	IDA	113.41	55.904

(In US\$ million)

Besides this State sector project, there are various multi-state and central sector projects in which State of Rajasthan is one of the beneficiary. These include Integrated Watershed Development (Plains), Dam Safety, Eco Development, Population-IX, Cataract Blindness control, National Leprosy Elimination, National AIDs Control, Vocational Training and Technicians Education projects.

(c) and (d) A number of projects, in which State of Rajasthan may be one of the beneficiary, have been posed to the World Bank for possible assistance. These are National Malaria Control, Reproductive and Child Health Services, Rajasthan State Highway, Rajasthan Water Resources Consolidation, Rajasthan Water Sewerage, Jaipur Water Sewerage & Sanitation and Reform & Restructuring of Rajasthan Power Sector. These projects are at various stages of processing and the details including the amount and the time likely to be taken in respect of these projects will depend upon finalisation and agreement on various conditions between Government and the World Bank.

*[English]***Letters from MPs regarding Non-Banking Finance Company**

1551. SHRI SURESH PRABHU : Will the Minister of FINANCE be pleased to state :

(a) the number of letters from Members of Parliament pending with the Government since March, 1997 regarding functioning of a major Residuary Non-Banking Finance Company;

(b) whether the Government have taken any final view in the matter raised in the letters;

(c) if so, the details thereof; and

(d) if not, the time by which a final decision is expected to be taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ) : (a) to (d) The question refer to "a major Residuary Non-Banking Finance Company". Since it is not clear to which RNBC the question relates, it has been possible to frame an appropriate reply.

**Acquisition of land by Coal India Limited**

1552. SHRI ANIL BASU : Will the Minister of COAL be pleased to state:

(a) the total area of land in the possession of different subsidiaries of Coal India Limited by virtue of the (i) Lease-hold land (ii) Land purchased directly from the land owners (iii) Land acquired under Land Acquisition Acts (both Central and State Acts) (iv) Land acquired under C.B.A. Act (v) Vested Land received from the respective State Governments (vi) Vested Land in possession without obtaining prior permission from the respective State Governments, subsidiary-wise;

(b) the number of families affected due to acquisition of land during each of the last three years, subsidiary-wise;

(c) the number of families rehabilitated out of them so far;

(d) the number of claimants still to be rehabilitated; and

(e) the reasons for delay in offering them rehabilitation and the time by which all the families are likely to be rehabilitated?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) to (e) The information is being collected and will be laid on the Table of the House.

**Frauds in Bihar**

1553. SHRI JANG BAHADUR SINGH PATEL : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 3273 dated March 14, 1997 regarding "frauds in Bihar" and state:

(a) whether the information has since been collected;

(b) if so, the details thereof;

(c) the action taken/proposed to be taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ) : (a) to (c) Yes, Sir.